COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 80 of 2016

Dated : 07th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Bangalore Electricity Supply Co. Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : -

O R D E R

None for the appellant.

List the matter on ***21.09.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/jps